

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 26/BB/ 2017	-	For filing objections	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dhiya S. (J. Hudson Samuel & Partners) 9844270900	Applicant	Dhiya S.
2.	Akhil S.K 8550033195	Respondent	Akhil S.K

Counsel for petitioner is present. Counsel for respondent is present. Again he requested time to file objection on or before 23.10.2017. No adjournment will be given on that day. If objections is not filed, the matter will be decided by hearing the counsel for petitioner and the material available on records.

List it on 23.10.2017.


MEMBER (J)


MEMBER (T)